

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

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To,

The Principal District & Sessions Judge,

No. 24635-82/LP

Dated: 30/11/2016

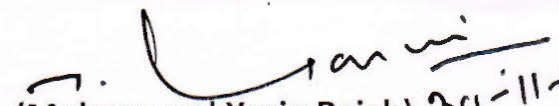
Subject: Appointment of Oath Commissioners.

Sir,

On the subject cited above, i am desired to request you to forward the application(s) supported by necessary documents of eligible candidates for appointment of Oath Commissioners strictly under Rule 187 and 188 under Chapter XVII of Jammu and Kashmir High Court Rules,1999,with appropriate recommendation and with following details:-

S.No	Date of Birth	Enrolment No & date	Period as practicing Advocate	Place of practice	Eligibility	Whether working as Oath Commr, if so, Order No. & date/ with validity	Requirement of Oath Commissioner/ Name of Court.

Yours faithfully,


(Mohammad Yasin Beigh) 30-11-2016
Joint Registrar (Adm.)

No = 24635-82/LP

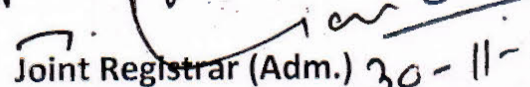
Dt = 30/11/2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship.
2. Registrar Judicial, High Court of J&K, Jammu/Srinagar
3. President Bar Association _____

for information and necessary action.

4, 9/c NIC, HC Jmu for uploading the same on the official website.


Joint Registrar (Adm.) 30-11-2016